

ITEM NO.11

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 747/2019

EDUCATION PROMOTION SOCIETY FOR INDIA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date :20-06-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE SURYA KANT
(VACATION BENCH)

For Petitioner(s)

Mr. Maninder Singh, Sr. Adv.
Mr. Devashish Bharuka, AOR
Mr. Ravi Bharuka, Adv.

For Respondent(s)

Mr. Vikramjit Banerjee, ASG
Mr. Rajan Kumar Chourasia, Adv.
Dr. Nishesh Sharma, Adv.
Mr. Shubhendu Anand, Adv.
Mr. Vaibhav Chadha, Adv.
Mr. Gurmeet Singh Makker, AOR

Mr. Vivek Singh, Adv.

Mr. Gaurav Sharma, AOR
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Ms. Prassana Mohan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Hearing concluded.

Judgment/order reserved.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[SAROJ KUMARI GAUR]
COURT MASTER